



OFFICE OF ADDITIONAL DISTRICT AND SESSIONS JUDGE, KULLU,HP

No. Addl.D&SJ/Klu/TDS/2016- 437
Dated Kullu the 6th of April, 2017.

OFFICE ORDER

It is brought to the notice of general litigants/public/Advocates that due to proceeding on tour to Shimla by the undersigned w.e.f. 10th to 12th April, 2017, respectively, all the civil and criminal cases fixed during the aforesaid dates, shall be taken up for effecting hearing on the following dates:-

Nature	Date	Next date of effective hearing	Nature	Date	Next date of effective hearing
Civil	10.4.2017	15.5.2017	Criminal	10.4.2017	4.5.2017
-do-	11.4.2017	16.5.2017	-do-	11.4.2017	5.5.2017
-do-	12.4.2017	17.3.2017	-do-	12.4.2017	6.5.2017

D/EC

-SD-

Addl. District and Sessions Judge,
Kullu, H.P.

DISTRICT & SESSIONS
JUDGE, KULLU (H.P.)
7/4/17

Ednst. No. As above:

Dated: 6th April, 2017.

Copy forwarded to:-

1. The Learned District and Sessions Judge, Kullu, HP;
2. President, Distt. Bar, Kullu, HP.
3. Notice Board ;
4. Guard file .

-SD-

Addl. District and Sessions Judge,
Kullu, H.P.